

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


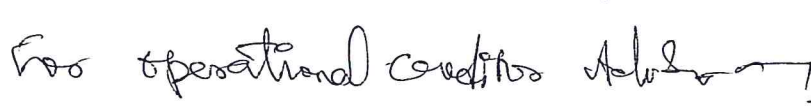
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/666/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PRECISIONE MACHINE AND AUTO COMPONENTS
PVT LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. GIYATHRI counsel for respondent 
2. A. G. Somya Rao (for A.C.M.Y.L.S. my) for operational credits 

ORDER

Counsel for petitioner present. Representative of the respondent present and prayed for time to file vakalat and the counter. Time is adjourned at request. Put up on 04.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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